

r
SLP(C)No. 14197 OF 2001

ITEM No.21

Court No. 6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14197/2001

(From the judgement and order dated 23/05/2001 in SA 445/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHUDEV SHARMA

Petitioner (s)

VERSUS

DISTRICT JUDGE, BULANDSHAHR & ANR.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 03/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Gaurav Jain, Adv.
Ms. Abha Jain, Adv.
Mr. Baldev Atreya, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Application for exemption from filing O.T. is
allowed.
Leave granted. Printing dispensed with.
Pending appeal, there shall be stay.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master